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Declaration of Assets and Liabilities

Year 2024-2025

SURAJ DEO RAM, son/daughter/wife of H. BUDDHAN RAM

aged 58 years, belonging to OFFICE ATTENDENT (PARASH)

service and presently working as BIHAR VIDHAN SABHA

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant 1-1 Name	Dependant 2 Name	Dependant 1-3 Etc. Name
(i)	Cash	5,000/-	1,500/-	SANDESH KUMAR	ANSHU KUMAR	KHUSHBOO KUMAR
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	25000 SBI BVM PATNA	—	—	—	—
(iii)	Bonds, Debentures and Shares in companies	—	—	—	—	—
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	—	—	—	—	—
(v)	Motor Vehicles (details of make, etc.)	—	—	—	—	—
(vi)	Jewellery (give details of weight and value)	—	GOLD 10 GRAM SILVER 100 GRAM	—	—	—
(vii)	Other assets, such as values of claims / interests	—	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets.

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant t-1 Name	Dependant t-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	KHATA-1344 KHESRA- 496		—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Road No-3 PATEL NAGAR GANDHI, MURDI	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	ST DHUR 2 ROOM HOUSE 1 st COMPLETE	—	—	—	—
(v)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI BVM PATNA	8,60,200
	(ii) Loans from financial institutions		
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

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	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AYEPR 2657L	—
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA-31

Gender :- M (M/F)

Date of Birth :- 05/01/1967 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- OFFICE ATTENDANT (PARASH)
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: सुरज देव राम

Name of Employee: SURAJ DEO RAM

Designation: OFFICE ATTENDANT (PARASH)

Department: BLAAR, VIDHAN SABHA PATNA

Place: PATNA

Date: 17/2/2025

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Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.